

(घ) क्या अन्य कोई भारतीय उद्योग-पति भी चीन में अन्य किसी उद्योग की स्थापना कर रहा है, और यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री छुरशीद आसम खां) : (क) ऐसा पता चला है कि 100 प्रतिशत भारतीय तकनीकी से चीन में रेयन विनिर्माण हेतु एक टर्न-की परियोजना लगाने के लिए बिरला उद्योग समूह के प्रतिनिधि और चीन राष्ट्रीय तकनीकी आयात निगम के बीच कुछ बातचीत हुई है।

(ख) इस सम्बन्ध में इस मंत्रालय को कोई प्रस्ताव प्राप्त नहीं हुआ है।

(ग) प्रश्न नहीं उठता।

(घ) चीन में उद्योगों के लगाने के बारे में किसी अन्य उद्योगपति से कोई औपचारिक प्रस्ताव प्राप्त नहीं हुआ है।

व्यापार समझौते के लिये भारत और बंगला देश के बीच बातचीत

4632. श्री राजेश कुमार सिंह : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक व्यापार समझौते के बारे में भारत और बंगला देश के बीच बातचीत चल रही है ; और

(ख) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ?

वाणिज्य तथा इस्पात व खान मंत्री (श्री प्रणब मुखर्जी) : (क) जी नहीं। - भारत और बंगला देश के बीच एक वैध व्यापार कारार पहले ही विद्यमान है।

(ख) प्रश्न नहीं उठता।

Reasons for strike by Airlines Staff and Officers

4633. SHRI UTTAMBHAI H. PATEL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what are the reasons for the various types of strikes by various categories of Air Lines staff and officers during the last 6 months;

(b) what are their charter of demands and other grievances;

(c) the steps taken to concede their demands;

(d) what steps had been taken to continue the air services during the said strikes;

(e) whether at any time the strikes had been declared illegal;

(f) if so, the steps taken against strikers, leaders and Unions, Association and Federation thereon; and

(g) what is financial and other losses incurred and mandays lost during the said strikes by the employees, Air Lines, Government and the public?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (g). A statement giving the requisite information in respect of Indian Airlines and Air India is attached.

Statement

Details of various types of strikes resorted to by the Employees/Officers of Indian Airlines/Air India during the last six months

Details of strike	Reasons/Demands/ Grievances	Status of strike	Steps taken to maintain the air services during the strike	Action taken against strikers , leaders and Unions, Asso- ciation, Fetc- ration	Loss in terms of				How resolved
					Man Hrs.	Man days	Financial		
1	2	3	4	5	6	7	8	9	
Indian Airlines :									
1. Stoppage of work on 9-6-80 for 1 to 2 hrs. by a section of workmen represented by Air Corporations Employees Union (ACEU) at Madras.	Suspension of a driver	..	Services not affected	Nil	187	Through bilateral discussion.	
2. Protest walkout on 18-7-80 for one hour by ACEU, Bombay	(i) Temporary leasing of capacity from a private operator; (ii) Staff canteen to be run departmentally; (iii) Demand for productivity linked-Bonus for the year 1976-77. (iv) Exemption from ESIS; (v) Protest against exemption of IA from section 9-A of the Industrial Disputes Act.	..	5 flights ex-Bombay were delayed.	Nil	1027	Management held meetings with the ACEU and the position was explained.	

1	2	3	4	5	6	7	8	9
3. Absence from duty on 25th and 26th Aug., 1980 (Festival holidays) by a majority of aircraft Engineers in Line Maintenance at Bombay	Revision in wage structure.	..	Services not affected. Work carried on with the help of Executive Engineers.	Nil	Through Negotiations.
4. Stoppage of work by a section of operators/ Jr. Operators on 1-9-80 in Ground Support Division at Bombay.	Against the engagement of a casual driver on farmac duty.	..	Services not affected.	Nil	20	Through bilateral discussion with Air Corporation Employees Union.
Air India								
1. A flash strike by non-technical and a few technical ground categories of the staff represented by Air India Employees Guild (AIEG) on 9-9-80 for three hours at Bombay.	Against the behaviour of one Jr. Technical officer towards a plant technician.
2. About 3700 employees belonging to AIEG went on strike from 24-10-80 to 23-11-80.	20% bonus for the financial year 1979-80	Illegal	Nine flights were cancelled. Operation of other flights was done with the assistance of staff/officers who did not join the strike.	..	The Management of Air India has derecognised AIEG on 26-10-80. 39 employees were suspended 15 out of them are still under suspension.	..	Figures under compilation by Air India.	Strike called off unconditionally.